

Annexure-1

Gagan I-land Township Private Limited; Date of commencement of CIRP: 27th July 2022; List of creditors as on:

21/04/2023

List of unsecured financial creditors belonging to any class of creditors (Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of mutual dues, that may be set-off	Amount of claim Rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				
1	Gayatri Enterprises Prop Amit Chandwani	27/08/2022	2,44,08,500	2,76,15,997	Home Buyer	No	No	1.21%				26,15,196	Interest Considered at 8% after deducting Stamp Duty and GST
2	Girish Traders Prop Ashok Chandwani	27/08/2022	1,33,41,500	1,50,94,693	Home Buyer	No	No	0.66%				14,29,446	Interest Considered at 8% after deducting Stamp Duty and GST
3	Mrs Hamida Muscatwala	27/08/2022	3,38,73,500	3,71,72,926	Home Buyer	No	No	1.62%				-	Interest Considered at 8% after deducting Stamp Duty and GST
4	Prasad Yashwant Bhimale	12/09/2022	5,50,00,000	2,96,57,096	Home Buyer	No	No	1.29%				2,53,42,904	Interest Considered at 8% after deducting GST
5	Clover Blakefield Realty LLP	12/09/2022	50,00,000	49,41,781				0.22%				58,219	Interest Considered at 8% after deducting GST
6	Plustech Systems & Solutions Private Limited	24/01/2023	1,74,81,000		Home Buyer	No	No					1,74,81,000	Application with NCLT
			14,91,04,500	11,44,82,493				5.00%				4,69,26,765	

General Notes:

1. The best estimate of the amount of the claims including security interests has been made based on the available information. As per regulation 14, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision
2. The constitution COC was stayed by Hon'ble NCLAT from 24th August to 23rd January 2023